NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 1/14 in CP 46/12	IA 97/17 in TP 35/16	For Hearing	397/398	Mrs. Mangala Yuvaraj Nakade & Anr. Vs. Shree Basaveshwara Agro Foods Processing Ltd. & 3 Others.

Kap. 7. Unity Regignation Frontous - Cahartered Accountant of Accountant of

ORDER

Counsel for Petitioner is present. Proxy counsel for Respondent is present. IA 97/2017 is taken up today. Representative of R7 is present. He too requested time for adjournment. For filing objections if any list it on 18/09/2017.

Member (T)

Member (J)